

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

I.A. No. _____ 2026

(Arising out of Original Application No.125 /2026/EZ)

In the matter of :

Dillip Kumar Samantaray **...Applicant**

-Vrs.-

Shri Mata Baishnodebi Charitable Trust and Ors. **...Respondents**

MEMO OF PARTIES

Sri Dillip Kumar Samantaray, aged about 36 years, S/o Lingaraj Samantaray, resident of Bajrakot,Po-Baunsagarh,PS- Ranpur, Dist-Nayagarh, Odisha, PIN-752026, M-9853632850, email: dillipsamantaray476@gamil.com

... Applicant

-Versus-

1. Shri Mata Baisnodevi Temple Trust, through its Managing Trustee, At - Jamukan, Po – Baunsagadia, Ps - Odagaon, Dist – Nayagarh,Odisha - 752080, M- 8112005221
2. State of Odisha through Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Odisha, Kharvel Bhawan, Bhubaneswar, Odisha -751001, email : fsec.or@nic.in
3. Principal Secretary, Department of Revenue and Disaster Management, Government of Odisha, Secretariat Building, Bhubaneswar -751001, revsec.od@nic.in

4. Principal Chief Conservator of Forests (PCCF) & Head of Forest Force (HoFF), Odisha, is located at Aranya Bhawan, Plot No. GD-2/12, Chandrasekharapur, Bhubaneswar-751023, email: affn.pccfodisha@gmail.com.
5. District Collector, Nayagarh, At/po- Nayagarh, Odisha -752069, email: dm-nayagarh@nic.in
6. Divisional Forest Officer, Nayagarh. At/Po/Dist-Nayagarh, Odisha, PIN-752069, email: dfo.nayagarh@odisha.gov.in
7. Tahasildar, Odagaon, At/Po – Odagaon, Dist – Nayagarh, Odisha, PIN – 752081, email: tah.odagaon@nic.in
8. Block Development Officer, Odagaon, At/Po – Odagaon, Dist – Nayagarh, Odisha, PIN – 752081, email: ori-odagaon@nic.in
9. Superintendent Engineer, Rural Works, Nayagarh Division, At-Nabaghanapur (Near DRDA Office), At/Po/Dist- Nayagarh, Odisha, PIN - 752070, email : rdsec.or@nic.in.
10. Member Secretary, State Pollution Control Board, A/118, Unit – 8, Nilakantha Nagar, Bhubaneswar, PIN- 751012, Odisha Email : paribesh1@ospcboard.org

CUTTACK

By the Applicant through Counsel

DATE:- 18.05.2026



Akhand, Advocate

B.C.E. No.O-269/2023 . Ph:7008816891

email : akhand111@gmail.com

Application by the Applicant for impleadment of necessary Parties to the O.A. and correction of Respondent No. 1

MOST RESPECTFULLY SHOWEATH :

1. That the Applicant have filled the above Original Application against Respondent No. 1 unauthorized construction of road has been made with in forest land without obtaining prior-approval of Central Government. And Respondent No.1 has been engaged in falling down of trees and changing the nature of the mountain build a temple and other structures on the hilltop at Charkhol mouza of Nayagarh District. These are not repeated for the sake of brevity.
2. That in the present case the forest area has been destroyed and being used for non-forest purposes without prior-approval of Central Government or any Environment Clearance. Thus, the “Secretary, Ministry of Environment, Forests & Climate Change, Govt. Of India, Indira Paryavaran Bhawan, Jorbagh, New Delhi – 110003 emails:secy-moef@nic.in” and “Member Secretary, State Environment Impact Assessment Authority (SEIAA), Odisha, At – 5RF-2/1, Acharya Vihar, Unit – 9, Bhuabneswar, Odisha PIN – 751002 email : seiaaorissa@gmail.com” are necessary Parties. But inadvertently, these two parties are not impleaded as parties in OA while filling the same.
3. That these Parties need to be impleaded as parties for proper adjudication of the dispute and bringing the matter to a logical conclusion.
4. That Minor change in the Name of Respondent No. 1 is also required as one word is omitted. So, the Respondent No. 1 may be corrected as Shri

Mata Baisnodevi Charitable Trust instead of Shri Mata Baisnodevi Temple Trust. All other part is will be intact.

It is, therefore, prayed that the Hon'ble tribunal may direct allow the Petitioner to implead above named authorities as Respondent No. 11 and 12 Respectively.

PRAYER

In the view of the above circumstances the Applicant Prays before Hon'ble Tribunal

1. To allow the IA for impleadment of following authorities as Respondent No. 11 & 12 respectively to the present O.A. No. 125/2026 as follows:

11. Secretary, Ministry of Environment, Forests & Climate Change, Govt. Of India, Indira Paryavaran Bhawan, Jorbagh, New Delhi – 110003 emails:secy-moef@nic.in

12. Member Secretary, State Environment Impact Assessment Authority (SEIAA), Odisha, At – 5RF-2/1, Acharya Vihar, Unit – 9, Bhuabaneswar, Odisha PIN – 751002 email: seiaaorissa@gmail.com

2. To allow for correction the name of the Respondent No. 1 as Shri Mata Baishnodevi Charitable Trust instead of Shri Mata Baisnodevi Temple Trust. All other parts shall remain intact.

3. To pass any other order or directions that this Hon'ble Court may deems fit and proper in the facts and circumstances of the present case.

CUTTACK

DATE:- 18.05.2026

By the Applicant through Counsel



Akhand, Advocate

B.C.E. No.O-269/2023 . Ph:7008816891

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IA No. _____/2026

(Arising out of ORIGINAL APPLICATION NO. 125/2026/EZ)

IN THE MATTER OF: -

Sri Dillip Kumar Samantaray

...Applicant(s)

VERSUS

...Respondents

Shri Mata Bai Shodebi Charitable Trust and Ors.

AFFIDAVIT

I, Sri Dillip Kumar Samantaray, S/o Lingaraj Samantaray, resident of Bajrakot, Po-Baunsagarh, PS- Ranpur, Dist-Nayagarh, Odisha, PIN-752026 do hereby solemnly affirm and state as follows:-

1. That I am the Applicant in the above mentioned application and competent to swear this affidavit.
2. That I have read over the contents of the accompanying affidavit and the same are true to the best of my knowledge and belief and is drafted on my instruction.

Dillip Kumar Samantaray

DEPONENT

VERIFICATION

Verified on this the 18th day of May 2026 at BJSR that the contents of the above counter affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified by;

Akhand
Advocate



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18-5-2026

Dillip Kumar Samantaray

DEPONENT

Jagyneshwar Acharya
Notary, Govt. of India
Odisha, BBSR, Dist.- Khurda
Regd. No.-7791/2009
9861006174